

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-106**  
IB-411(ND)/2020

**IN THE MATTER OF:**

M/s. CSII India Pvt. Ltd.

**Vs.**

M/s. Telexcell Information Systems Limited

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 06.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Kshitiz Karjee and Mr. Mrinal Agarwal, Advocates.

For the Respondent/CD : Mr. Balwinder Singh, Advocate.

For the Intervener :

**ORDER**

Counsels for both the sides are present. Counsel for the Respondent prayed for time for filing reply, the same shall be filed within two weeks. Thereafter, counsel for the Applicant will file rejoinder, if any.

List the matter on 17<sup>th</sup> February, 2021.

- Sol -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sol -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**